MINUTES OF THE MEETING No. 1024 dated 20/7/2015 UNDER THE CHAIRMANSHIP OF Shri V.K. Srivastava Addl. DG

MINUTE ITEM NO. 1024/1/1 **Sub. Off. MEETING IS OPEN FOR**

1. Shri Nand Lal, Sr. Development Officer, Department of Industrial Policy and Promotion, Udyog Bhawan, New Delhi
2. Shri Jaibir Singh, Consultant, Department of CAPC (Chem Div), Shastri Bhawan, New Delhi
3. Shri G.K. Aggarwal, Assistant Director, DC (MSME), Nirman Bhawan, New Delhi
4. Shri Deps Shankar, Deputy Director General of Foreign Trade, Norms Committee IV, Office of DGFT, Udyog Bhawan, New Delhi
5. Shri G. Sreeraman, Foreign Trade Development Officer, Norms Committee IV, Office of DGFT, Udyog Bhawan, New Delhi

The Committee then considered minutes of the ALC Meeting No.13

Recommendation and confirmed and adopted the same without any change

Case No:30.00 NC No:A-13 Dated:10.07.2013	M/s Silver Oak Labs (P) Limited F No:09/5/95/96/ADD/SEIZE-IV BGA F No:03/2/2000/09/ADD/SEIZE Ist No:09/02/2/275 dated:11.12.2007

Committee considered the case as per Agenda and noted that the Technical Authority, Department of Industrial Policy & Promotion, has re-examined the case on the basis of information and documents furnished by the firm vide letter dated June 5, 2013, enclosing hard copy, License Copy, a declaration for export & import items, FDA Certificate, A.R.E. - 1, Export Invoice, Shipping Bill, new material specification.

In the advance license, the quantity of the product was given in the numbers. It is informed that based on Shipping Bill, A.R.E. - 1, Export Invoice the weight of export products has been arrived at as under:-

Export Item: 1 - Net content 12.80 grams packing
2 - Net content 1.28 grams packing
3 - Net content 3.75 grams packing

The firm has submitted a copy of approved formula from Drug Authority, declaration regarding import and export items and they have claimed 0.10% wastage on bulk raw materials which appears to be reasonable in the opinion of Technical Authority, Department of Industrial Policy & Promotion. However components have been recommended by Technical Authority, on net to net basis.

Taking above into consideration, DRPP, vide their U.O. No. T11013/2011/DIR dated 27.7.2013, recommended norms, based on which, and all the above circumstances, Committee decided to reconsider the case and approve norms as under:-

Import Items

S.No.	Description of Item	Quantity
1	Sample Case (Excluding Bulb)	25,00,000 Number
2	GEL ampoules Cosmetic Base (Face Concealer)	75,000 Number
3	GEL ampoules Cosmetic Stain (Face Concealer)	2,00,000 Number

Export Items

S. No.	Description of Item	Unit of Measurement	Qty. Applied for	Qty. Recommended
1	YELLOW OXIDE IRON (Green Light Yellow)	Kg.	14,186.00	14,186.00
2	ACAPSULE ACAPSIC SHEA BUTTER(Capsicum Oleoresin)	Kg.	8,724.00	8,667.16
3	ACAPSULE ACAPSIC (Mentoxy)	Kg.	1,939.00	1,926.13
4	PARAFFIN WAX (Paraffin Wax)	Kg.	1,939.00	1,926.13
5	Menthol (Isolated Menthol)	Kg.	1,616.00	1,605.08
6	ETC ACET TRIPOS (Tri Acetin)	Kg.	162.00	16.08
7	Cetyl Alcohol (Lanette 16)	Kg.	808.00	802.55
8	Bulk GEL ampoules Cosmetic Base (Hydrosol powder of Aqua, Methylparaben, Hydroxypropyl methylcellulose, Sodium polyacrylate, Sodium Hydroxide, Propylene glycol, CI 7001, CI 77491, CI 77492, CI 77499) (Face Concealer)	Kg.	154.00	150.00
9	Bulk GEL ampoules Cosmetic Stain (Hydrosol powder of Aqua, Methylparaben, Hydroxypropyl methylcellulose, Sodium polyacrylate, Sodium Hydroxide, Propylene glycol, CI 7001, CI 77491, CI 77492, CI 77499) (Face Concealer)	Kg.	338.00	327.73
10	Cap GEL ampoules (Colourless Jelly)	Nos.	276,375.00	Nerss Not
11	Cap GEL ampoules (Colourless Jelly) (Embossed Sidewall Box)	Nos.	276,375.00	Nerss Not
12	Applicator Head GEL ampoules (Colourless Polypropylene)	Nos.	276,375.00	Nerss Not
13	Tamper Evidence Label (Certificate of construction paper)	Nos.	275,000.00	Nerss Not
14	Shrink Carton GEL(Dimensions of Carton Nerss Nerss Box)	Nos.	279,125.00	Nerss Not

The above decision would supersede the decision of NC Meeting No. 11/03 dated 13.10.2008 and is only for regularisation purpose. As the license has already expired, no further imports/exports shall be allowed under this license.

CIA, New Delhi, to take necessary action as per above decision of Norms Committee under Para 4.7 of HBP

Case No:30.00 NC No:A-14 Dated:10.07.2013	M/s Silver Oak Labs (P) Limited F No:09/5/95/96/ADD/SEIZE-IV BGA F No:03/2/2000/09/ADD/SEIZE Ist No:09/02/2/275 dated:20.11.2007

Committee considered the case as per Agenda and noted that the case has been re-examined by Technical Authority, Department of Industrial Policy & Promotion, vide letter dated June 12, 2013, from firm, furnishing their reply enclosing hard copy, License Copy, a declaration for export & import items, FDA Certificate, A.R.E. - 1, Export Invoice, Shipping Bill, new material specification.

In the advance license, the quantity of the product was given in the numbers. Based on Shipping Bill, A.R.E. - 1, Export Invoice, the weight of export products has been arrived at by TA, DRPP, as under:-

Export Item: 1 - Net content 1.28 grams packing

The firm has submitted a copy of approved formula from Drug Authority, declaration regarding import and export items and they have not claimed any wastage on bulk raw material i.e. PRESERVATIVE CREAM and components are allowed on net to net basis.

Taking above into consideration and the written recommendation dated 02.07.2013 of Technical Authority, Department of Industrial Policy & Promotion, Committee decided to reconsider the case and approve norms as under:-

-
-
-
-

Import Items

S.No.	Description of Item	Quantity
1	FUSIA LABEL REPUCMPIO LIP CREAM	150,000 Number

Export Items

S. No.	Description of Item	Unit of Measurement	Qty. Applied for	Qty. Recommended
1	PRESERVATIVE CREAM (Lip Balm)	Kg.	1,416	1,416
2	FUSIA LABEL REPUCMPIO LIP CREAM (Lip Balm) (Embossed Sidewall Box)	Nos.(s)	454000	Not to Not
3	FUSIA LABEL REPUCMPIO LIP CREAM (Embossed Sidewall Box) (Carton)	Nos.(s)	454000	Not to Not
4	FUSIA LABEL REPUCMPIO LIP CREAM (Embossed Sidewall Box) (Carton)	Nos.(s)	454000	Not to Not
5	TAMPER PROOF LABEL (Label)	Nos.(s)	900000	Not to Not

The above decision would supersede the decision of NC Meeting No. 12/03 dated 10.04.2008 and is only for regularisation purpose. As the license has already expired, no further imports/exports shall be allowed under this license.

CIA, New Delhi, to take necessary action as per above decision of Norms Committee under Para 4.7 of HBP

Office of Directorate General of Foreign Trade
New Delhi-1
Para 4.7 Decisions(DGAT)

MEETING NUMBER : 01/03.ALC/2013 **MEETING DATE** : 18.07.2013

1	Case No:0.00.ALC/2013 NC No: 01/03/03/0000-1141	Party Name:BRIJESH ENTERPRISES LTD Ref. No. 03/2/2000/09/ADD/SEIZE	Date of Ist Order: 07.08.2012 Ist ref: 2013 Ist No:Date:03/03/2/1000 Dt:16-08-2012	Date:Referred and Re-endorsed Date:Date of IR:2013
	Decision: Good reminder for hard copy of application issued to Sh. Rishi. Referred for 7.8.2013.			
2	Case No:0.00.ALC/2013 NC No: 01/03/03/0000-1140-01	Party Name:SINGHVI'S INDIA LIMITED Ref. No. 03/2/2000/09/ADD/SEIZE	Date of Ist Order: 07.08.2012 Ist ref: 2013 Ist No:Date:03/03/2/1000 Dt:16-08-2012 Ist No:Date:03/03/2/1000 Dt:16-08-2012	Date:Approved Date:Date of IR:2013
	Decision: Committee considered the case as per Agenda. Based on the written recommendations of TA, CAPC (Chemicals) furnished in the meeting vide their U.O. No.: 1302/29/2010-CS-II dated 20.10.2012, Committee decided to approve the case, as under:-			
	Import Item: Dimethylacetate 20%, Chloramine-Phosphate 10% SC Qty.: 1 Box Export Item: 1. Dimethylacetate Tech. (100%) 2. Chloramine-Phosphate Tech. (100%) 3. Tetra Sodium Pyro Phosphate 4. Rhodopsol 25 Qty.: 0.2064 Kg., 0.1032 Kg., 0.0005 Kg., 0.0001 Kg.			
	RA concerned to take necessary action as per above decision of Norms Committee under Para 4.7 of HBP			
3	Case No:0.00.ALC/2013 NC No: 01/03/03/0000-1141-01	Party Name:BIOFIL INTERNATIONAL LIMITED Ref. No. 03/2/2000/09/ADD/SEIZE	Date of Ist Order: 07.08.2012 Ist ref: 2013 Ist No:Date:03/03/2/1000 Dt:16-08-2012	Date:Referred and Re-endorsed Date:Date of IR:2013
	Decision: Good cases to RA, Mumbai, on 15.07.2013 for hard copy. Emailer for next to this for CD Date. Referred for 7.8.2013.			
4	Case No:0.00.ALC/2013 NC No: 01/03/03/0000-1142-01	Party Name:SINGHVI'S INDIA LIMITED Ref. No. 03/2/2000/09/ADD/SEIZE	Date of Ist Order: 07.08.2012 Ist ref: 2013 Ist No:Date:03/03/2/1000 Dt:16-08-2012	Date:Referred and Re-endorsed Date:Date of IR:2013
	Decision: Emailer for next RA, Cochin, for hard copy of application. Referred for 7.8.2013.			
5	Case No:0.00.ALC/2013 NC No: 01/03/03/0000-1143-01	Party Name:FORBES GOKALDAS EXPORTS LTD Ref. No. 03/2/2000/09/ADD/SEIZE	Date of Ist Order: 07.08.2012 Ist ref: 2013 Ist No:Date:03/03/2/1000 Dt:16-08-2012	Date:Referred and Re-endorsed Date:Date of IR:2013
	Decision: Referred for 7.8.2013, for want of comments from TA, CAPC, PC Division.			
6	Case No:0.00.ALC/2013 NC No: 01/03/03/0000-1144-01	Party Name:EVEREST MINI GRAIN LTD Ref. No. 03/2/2000/09/ADD/SEIZE	Date of Ist Order: 07.08.2012 Ist ref: 2013 Ist No:Date:03/03/2/1000 Dt:16-08-2012	Date:Referred and Re-endorsed Date:Date of IR:2013
	Decision: Re-listed for 07.08.2013.			
7	Case No:0.00.ALC/2013 NC No: 01/03/03/0000-1145-01	Party Name:SINGHVI'S INDIA LIMITED Ref. No. 03/2/2000/09/ADD/SEIZE	Date of Ist Order: 07.08.2012 Ist ref: 2013 Ist No:Date:03/03/2/1000 Dt:16-08-2012	Date:Referred and Re-endorsed Date:Date of IR:2013
	Decision: Emailer for next to RA, Cochin. Referred for 07.08.2013.			
8	Case No:0.00.ALC/2013 NC No: 01/03/03/0000-1146-01	Party Name:CAMBRIDGE PHARMACEUTICALS LTD Ref. No. 03/2/2000/09/ADD/SEIZE	Date of Ist Order: 07.08.2012 Ist ref: 2013 Ist No:Date:03/03/2/1000 Dt:16-08-2012	Date:Approved Date:Date of IR:2013
	Decision: Committee considered the case as per Agenda. Based on the written recommendations of TA, CAPC (Chemicals) furnished in the meeting vide their U.O. No.: 1401/09/2012-CS-II dated 19.07.2013, Committee decided to approve the case, as under:-			
	Import Item: Sodium Nitrilotoate Qty.: 5 Kg. Export Item: Sodium Nitrilotoate Qty.: 0.5151 Kg.			
9	Case No:0.00.ALC/2013 NC No: 01/03/03/0000-1147-01	Party Name:SINGHVI'S INDIA LIMITED Ref. No. 03/2/2000/09/ADD/SEIZE	Date of Ist Order: 07.08.2012 Ist ref: 2013 Ist No:Date:03/03/2/1000 Dt:16-08-2012	Date:Referred and Re-endorsed Date:Date of IR:2013
	Decision: Re-listed for 07.08.2013.			
10	Case No:0.00.ALC/2013 NC No: 01/03/03/0000-1148-01	Party Name:PARMAR WOOD MOULDERS (P) LTD Ref. No. 03/2/2000/09/ADD/SEIZE	Date of Ist Order: 07.08.2012 Ist ref: 2013 Ist No:Date:03/03/2/1000 Dt:16-08-2012	Date:Referred and Re-endorsed Date:Date of IR:2013
	Decision: Re-listed for 07.08.2013.			
11	Case No:0.00.ALC/2013 NC No: 01/03/03/0000-1149-01	Party Name:SOANES INDUSTRIES LTD. Ref. No. 03/2/2000/09/ADD/SEIZE	Date of Ist Order: 07.08.2012 Ist ref: 2013 Ist No:Date:03/03/2/1000 Dt:16-08-2012	Date:Referred and Re-endorsed Date:Date of IR:2013
	Decision: DL issued by C&PC Chemicals on 2.7.2013. Referred for 7.8.2013.			
12	Case No:0.00.ALC/2013 NC No: 01/03/03/0000-1150-01	Party Name:SOANES INDUSTRIES LTD. Ref. No. 03/2/2000/09/ADD/SEIZE	Date of Ist Order: 07.08.2012 Ist ref: 2013 Ist No:Date:03/03/2/1000 Dt:16-08-2012	Date:Referred and Re-endorsed Date:Date of IR:2013
	Decision: DL issued by C&PC Chemicals on 2.7.2013. Referred for 7.8.2013.			
13	Case No:0.00.ALC/2013 NC No: 01/03/03/0000-1151-01	Party Name:VARDHAN GUMS INDUSTRIES PRIVATE LIMITED Ref. No. 03/2/2000/09/ADD/SEIZE	Date of Ist Order: 07.08.2012 Ist ref: 2013 Ist No:Date:03/03/2/1000 Dt:16-08-2012	Date:Referred and Re-endorsed Date:Date of IR:2013
	Decision: Referred for 7.8.2013.			
14	Case No:0.00.ALC/2013 NC No: 01/03/03/0000-1152-01	Party Name:VIPAN GUMS CLARE LIMITED Ref. No. 03/2/2000/09/ADD/SEIZE	Date of Ist Order: 07.08.2012 Ist ref: 2013 Ist No:Date:03/03/2/1000 Dt:16-08-2012	Date:Referred and Re-endorsed Date:Date of IR:2013
	Decision: Reminder for Central Excise Data to be issued to firm. Referred for 07.08.2013.			
15	Case No:0.00.ALC/2013 NC No: 01/03/03/0000-1153-01	Party Name:S.G. CONSTRUCTIONS Ref. No. 03/2/2000/09/ADD/SEIZE	Date of Ist Order: 07.08.2012 Ist ref: 2013 Ist No:Date:03/03/2/1000 Dt:16-08-2012	Date:Referred and Re-endorsed Date:Date of IR:2013
	Decision: Reminder for Central Excise Data to be issued to firm. Referred for 07.08.2013.			
16	Case No:0.00.ALC/2013 NC No: 01/03/03/0000-1154-01	Party Name:S.N.P. CHEMICAL INDUSTRIES LTD. Ref. No. 03/2/2000/09/ADD/SEIZE	Date of Ist Order: 07.08.2012 Ist ref: 2013 Ist No:Date:03/03/2/1000 Dt:16-08-2012	Date:Referred and Re-endorsed Date:Date of IR:2013
	Decision: Reminder for Central Excise Data to be issued to firm. Referred for 07.08.2013.			
17	Case No:0.00.ALC/2013 NC No: 01/03/03/0000-1155-01	Party Name:SOUTHERN INDUSTRIES LIMITED Ref. No. 03/2/2000/09/ADD/SEIZE	Date of Ist Order: 07.08.2012 Ist ref: 2013 Ist No:Date:03/03/2/1000 Dt:16-08-2012	Date:Approved Date:Date of IR:2013
	Decision: Committee considered the case as per Agenda. Based on the written recommendations of TA, CAPC (Chemicals) furnished in the meeting vide their U.O. No.: 1302/29/2010-CS-II dated 17.05.2013, Committee decided to approve the case, as under:-			
	Import Item: DL Oleoyoxifen 20% SC Qty.: 5 Kg. Export Item: 1. Sodium Salt of Amino Methylenephosphonic 2. 2,3,5,6-tetrachloro pyridine 3. Emulsifier 4. Anionic Qty.: 0.5151 Kg., 0.0005 Kg., 0.5151 Kg.			
	DL Oleoyoxifen 20% SC Qty.: 5 Kg. Export Item: 1. Sodium Salt of Amino Methylenephosphonic 2. 2,3,5,6-tetrachloro pyridine Qty.: 0.5151 Kg., 0.5151 Kg.			

PRO version Are you a developer? Try out the HTML to PDF API pdfcrowd.com

	3. Emulsifier	0.060 Kg	
	4. Accetone	0.225 Kg	

BLA concerned to take necessary action as per above decision of Norms Committee under Para 2.7 of DBP

8	Case No.0047/BLA/2013/0043 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:SUDEEP PHARMA LTD. Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status: Approved Decision Date: 07.08.13

Decision : Committee considered the case as per Agenda. Based on the written recommendations of TA, CAPC (Chemical) furnished at the meeting side there U.O. No. 140/10/20/2012/Ch.II dated 10.07.2013, Committee decided to approve the case, as under:-

Import Item	Qty.	Import Item	Qty.
1. Potassium Ethyl Xanthate(PX)	7.0 Kg	Phosphorus Acid	2.750 Kg
sodium Phosphite		Calcium Hydroxide	2.750 Kg

BLA concerned to take necessary action as per above decision of Norms Committee under Para 2.7 of DBP

9	Case No.0047/BLA/2013/0044 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:A.VIJA ENERGY AND CHEMICALS LIMITED Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : Referred for 07.08.2013.

10	Case No.0047/BLA/2013/0045 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:ELLI PETRO SPECIALITIES PVT LIMITED Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : Referred for 07.08.2013.

11	Case No.0047/BLA/2013/0046 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:TORRENT PHARMA LTD. Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : Referred for 07.08.2013.

12	Case No.0049/BLA/2013/0047 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:TRIL AGROKEM LIMITED Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : Remainder for Central Excise Data to be issued to the firm. Referred for 07.08.2013.

13	Case No.0050/BLA/2013/0048 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:PRIONA ADDITIVES LIMITED Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : Case to be referred to CAPC (Chemical). Referred for 07.08.2013.

14	Case No.0050/BLA/2013/0049 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:PRIONA ADDITIVES LIMITED Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : Case to be referred to CAPC (Chemical). Referred for 07.08.2013.

15	Case No.0047/BLA/2013/0050 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:A.VIJA ENERGY AND CHEMICALS LIMITED Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : Referred for 07.08.2013.

16	Case No.0047/BLA/2013/0051 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:RUMESH PLAST PVT LTD Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : Referred for 07.08.2013.

17	Case No.0050/BLA/2013/0052 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:TRIBEC CHEMICALS LTD. Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : Referred for 07.08.2013.

18	Case No.0047/BLA/2013/0053 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:TRUMEH POWER INDIA LTD Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : Referred for 07.08.2013.

19	Case No.0047/BLA/2013/0054 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:MRBA GUJ CHEMICALS(P)LTD. LTD. Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : Referred for 07.08.2013.

20	Case No.0047/BLA/2013/0055 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:PRINTECH NOVELTIES & PACKAGES(P)LTD. LTD. Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : Referred for 07.08.2013.

21	Case No.0048/BLA/2013/0056 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:SOUTHERN PRINT NOVELTIES PRIVATE LIMITED Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : Referred for 07.08.2013.

22	Case No.0047/BLA/2013/0057 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:TRIMEH POWER INDIA LTD Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : Referred for 07.08.2013.

23	Case No.0047/BLA/2013/0058 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:DINESH POWER LTD. Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : Referred for 07.08.2013.

24	Case No.0047/BLA/2013/0059 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:UNA INDUSTRIES LIMITED Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : Referred for 07.08.2013.

25	Case No.0047/BLA/2013/0060 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:PAT LINK (INDIA) LIMITED Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : Referred for 07.08.2013.

26	Case No.0047/BLA/2013/0061 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:SOUTHERN PRINT NOVELTIES LIMITED Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : Referred for 07.08.2013.

27	Case No.0050/BLA/2013/0062 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:TCPL PACKAGING LIMITED Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : Referred for 07.08.2013.

28	Case No.0050/BLA/2013/0063 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:EQUINOX NANO PLUS LTD. Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status: Approved Decision Date: 07.08.2013

Decision : As per communication dated 12.06.2013, received from BLA, Mumbai, the authorisation had been issued on expiry basis under Para 2.7.1 of DBP. Hence, Committee decided to withdraw the case from our agenda.

29	Case No.0047/BLA/2013/0064 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:SANDS TO GAMMA INTERNATIONAL LIMITED Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : Fresh reminder issued to firm for Central Excise Data. Referred for 7.8.2013.

30	Case No.0050/BLA/2013/0065 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:BHAGAVATI GAIN TUBES LTD. Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : Fresh reminder dated 15.07.2013 issued to BLA, Mumbai, for hard copy of application. Referred for 07.08.2013.

31	Case No.0047/BLA/2013/0066 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:VIJAY PHARMA INTERNATIONAL PRIVATE LIMITED Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : Inwrdes DL dated 4.7.2013 issued by TA, DBP. Re-listed for 07.08.2013.

32	Case No.0047/BLA/2013/0067 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:PORCELLO INDUSTRIES LIMITED Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : Hard copy already sent to TA, CAPC, Chemicals on 26.02.2013. Referred for 7.8.2013.

33	Case No.0050/BLA/2013/0068 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:N.V. CHEMICALS Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : Reminder to BLA, Mumbai, for hard copy of applications for issued. Referred for 7.8.2013.

34	Case No.0050/BLA/2013/0069 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:ESTHER INDUSTRIES PVT. LTD. Ref. No. 17/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 17/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : O.D.s to TA, CAPC (Chemicals) issued on 10.07.2013 for technical comments. Reminder to firm for central excise data to be issued. Referred for 7.8.2013.

35	Case No.0050/BLA/2013/0070 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:ESTHER INDUSTRIES PVT. LTD. Ref. No. 17/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 17/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : O.D.s to TA, CAPC (Chemicals) issued on 10.07.2013 for technical comments. Reminder to firm for central excise data to be issued. Referred for 7.8.2013.

36	Case No.0050/BLA/2013/0071 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:ESTHER INDUSTRIES PVT. LTD. Ref. No. 17/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 17/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : O.D.s to TA, CAPC (Chemicals) issued on 10.07.2013 for technical comments. Reminder to firm for data to be issued. Referred for 7.8.2013.

37	Case No.0050/BLA/2013/0072 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:ESTHER INDUSTRIES PVT. LTD. Ref. No. 17/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 17/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : O.D.s to TA, CAPC (Chemicals) issued on 10.07.2013 for technical comments. Reminder to firm for data to be issued. Referred for 7.8.2013.

38	Case No.0050/BLA/2013/0073 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:SHIVI FIBRES (TUTICORIN) & GREEN (P) LIMITED. Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : O.D.s to TA, DBP, issued on 10.07.2013 for technical comments. Referred for 7.8.2013.

39	Case No.0050/BLA/2013/0074 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:ORANGE GRAND (I) PVT. LTD. Ref. No. 17/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 17/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : O.D. to TA, CAPC (Chemicals) issued on 10.07.2013 for technical comments. Referred for 7.8.2013.

40	Case No.0050/BLA/2013/0075 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:TOWA GLASS (I) PVT. LTD. Ref. No. 17/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 17/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : Referred for 7.8.2013.

41	Case No.0047/BLA/2013/0076 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:SAYI LAPKE PIMPRI LTD. Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : DL issued by CAPC, PC Division, on 5.7.2013. Referred for 7.8.2013.

42	Case No.0170/BLA/2013/0077 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:TAMAYO PUMAG CHEM INDIA Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : Fresh reminder to be issued to BLA, Mumbai, for hard copy of application. Referred for 07.08.2013.

43	Case No.0050/BLA/2013/0078 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:ESTHER INDUSTRIES PVT. LTD. Ref. No. 17/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 17/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : Fresh reminder issued to BLA, Bangalore, for hard copy of application. Referred for 07.08.2013.

44	Case No.0047/BLA/2013/0079 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:TRIBEC CHEMICALS LTD. Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : Referred for 07.08.2013.

45	Case No.0047/BLA/2013/0080 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:CAT CHEMICAL INDUSTRIES LTD. Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : Referred for 07.08.2013.

46	Case No.0047/BLA/2013/0081 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:BRA AGROCHEM(P)LTD. LTD. Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : Referred for 07.08.2013.

47	Case No.0047/BLA/2013/0082 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:BRA AGROCHEM(P)LTD. LTD. Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : O.D. to TA, CAPC (Chemicals) issued on 10.07.2013. Referred for 7.8.2013.

48	Case No.0047/BLA/2013/0083 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:BRA AGROCHEM(P)LTD. LTD. Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : O.D. to TA, (CAPC, (Chemicals) issued on 10.07.2013. Referred for 7.8.2013.

49	Case No.0047/BLA/2013/0084 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:BRA AGROCHEM(P)LTD. LTD. Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : O.D. to TA, (CAPC, (Chemicals) issued on 10.07.2013. Referred for 7.8.2013.

50	Case No.0047/BLA/2013/0085 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:ORBIGO AGROTECH INDIA (P) PVT. LTD. Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : O.D. to TA, DC MSME issued on 10.07.2013 for technical comments. Referred for 7.8.2013.

51	Case No.0047/BLA/2013/0086 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:NAVI AL PROKAGRO AGROS(P)LTD. Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : O.D. to TA, CAPC, PC Division issued on 10.07.2013 for technical comments. Referred for 7.8.2013.

52	Case No.0170/BLA/2013/0087 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:NOVEX NUTRI PRODUCTS LTD Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : O.D. to TA, CAPC, Chemical Division issued on 10.07.2013 for technical comments. Referred for 7.8.2013.

53	Case No.0170/BLA/2013/0088 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:NOVEX NUTRI PRODUCTS LTD Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : Referred for 7.8.2013.

54	Case No.0170/BLA/2013/0089 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:NOVEX NUTRI PRODUCTS LTD Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : Referred for 7.8.2013.

55	Case No.0177/BLA/2013/0090 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:NOVEX PROPRIETARY LTD. Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status:Referred back/Not endorsed Decision Date: 07.08.2013

Decision : Referred for 7.8.2013.

56	Case No.0177/BLA/2013/0091 BLA Ref. 10-10/2010/BOD-1(A)(1)	Party Name:SARBO ORGANICS (GUJARAT) LIMITED Ref. No. 10/2/2008/BOD-1(A)(1)	Meet On Date: 07.08.2013 Draft sent Ext. No/Date: 10/2/2008/BOD Dt. 12.08.13	Status: Approved Decision Date: 07.07.2013

Decision : Committee considered the case as per Agenda. Based on the written recommendations of TA, CAPC (Chemicals) furnished at the meeting side there U.O. No. 140/10/10/2012/Ch.II dated 17.01.2013, Committee decided to approve the case, as under:-

Import Item	Qty.	Import Item	Qty.
1. Phosphoric acid (85%)	0.0 Kg	2. Sodium metabisulfite (SC-MA)	10.250 Kg

PRO version Are you a developer? Try out the HTML to PDF API pdfcrowd.com

	2. Acrylonitrile 3. Methyl Sine-Phosphoryl Chloride (DEDPC) 4. Methine Dichloride 5. Triethyl Benzyl Ammonium Chloride 6. Solvent C-9 7. Emulsifier NIKOL-SPP	0.237 Kg 0.300 Kg 0.276 Kg 0.018 Kg 0.450 Kg 0.108 Kg	

BLA concerned to take necessary actions as per above decision of Norms Committee under Para 2.7 of HBP

16	**Case No.0/07/BLAD/CHM/1** BLA Ref. 01-02/2010/CC/ Letter	Party Name:ESHOM PITHOM PVT LTD Ref. No. 05/2009/HBP/CA-ACC	Date of Decision: 07.08.2013 Time: 11:00 AM Last Date for Filing: 08.08.2013 Last Date for Decision: 09.08.2013	**Status: Deferred and Re-tendered** Letter Date: 07.08.2013

Decision: C.O. to TA, CAPC PC Division issued on 10.07.2013 for technical comments. Referred for 7.8.2013.

17	**Case No.0/07/BLAD/CHM/2** BLA Ref. 01-02/2010/CC/ Letter	Party Name:F.T.L. LIMITED. Ref. No. 05/2009/HBP/CA-ACC	Date of Decision: 07.08.2013 Time: 11:00 AM Last Date for Filing: 08.08.2013 Last Date for Decision: 09.08.2013	**Status: Deferred and Re-tendered** Letter Date: 07.08.2013

Decision: C.O. to TA, CAPC Chemicals Division issued on 10.07.2013 for technical comments. Referred for 7.8.2013.

18	**Case No.0/07/BLAD/CHM/3** BLA Ref. 01-02/2010/CC/ Letter	Party Name:ESTHER INDUSTRIES PVT. LTD. Ref. No. 17/2008/HBP/CA-ACC	Date of Decision: 07.08.2013 Time: 11:00 AM Last Date for Filing: 08.08.2013 Last Date for Decision: 09.08.2013	**Status: Deferred and Re-tendered** Letter Date: 07.08.2013

Decision: C.O. to TA, CAPC Chemicals Division issued on 10.07.2013 for technical comments. Referred for 7.8.2013.

19	**Case No.0/07/BLAD/CHM/4** BLA Ref. 01-02/2010/CC/ Letter	Party Name:M/S. CROP CARE LIMITED Ref. No. 107/2008/HBP/CA-ACC	Date of Decision: 07.08.2013 Time: 11:00 AM Last Date for Filing: 08.08.2013 Last Date for Decision: 09.08.2013	**Status: Deferred and Re-tendered** Letter Date: 07.08.2013

Decision: C.O. to TA, CAPC Chemicals Division issued on 10.07.2013 for technical comments. Referred for 7.8.2013.

20	**Case No.0/07/BLAD/CHM/5** BLA Ref. 01-02/2010/CC/ Letter	Party Name:SUPER COPPER PIPES PVT. LTD. Ref. No. 107/2008/HBP/CA-ACC	Date of Decision: 07.08.2013 Time: 11:00 AM Last Date for Filing: 08.08.2013 Last Date for Decision: 09.08.2013	**Status: Deferred and Re-tendered** Letter Date: 07.08.2013

Decision: Referred for 7.8.2013.

21	**Case No.0/07/BLAD/CHM/6** BLA Ref. 01-02/2010/CC/ Letter	Party Name:PAVITI ORGANICS LIMITED Ref. No. 107/2008/HBP/CA-ACC	Date of Decision: 07.08.2013 Time: 11:00 AM Last Date for Filing: 08.08.2013 Last Date for Decision: 09.08.2013	**Status: Deferred and Re-tendered** Letter Date: 07.08.2013

Decision: Re-listed for 7.8.2013.

22	**Case No.0/07/BLAD/CHM/7** BLA Ref. 01-02/2010/CC/ Letter	Party Name:SANTHI INGREDIENTS LIMITED Ref. No. 107/2008/HBP/CA-ACC	Date of Decision: 07.08.2013 Time: 11:00 AM Last Date for Filing: 08.08.2013 Last Date for Decision: 09.08.2013	**Status: Deferred and Re-tendered** Letter Date: 07.08.2013

Decision: Re-listed for 7.8.2013.

23	**Case No.0/07/BLAD/CHM/8** BLA Ref. 01-02/2010/CC/ Letter	Party Name:MAHEEN PHARMEMPEX LTD. Ref. No. 107/2008/HBP/CA-ACC	Date of Decision: 07.08.2013 Time: 11:00 AM Last Date for Filing: 08.08.2013 Last Date for Decision: 09.08.2013	**Status: Approved** Letter Date: 10.07.2013

Decision: Committee considered the case as per Agenda. Based on the written recommendations of TA, CAPC (Chemicals) furnished in the meeting vide then C.O. No. 14010/7/2010/CS-II dated 12.04.2013, Committee decided to approve the case, as under:-

Import Item	Qty.	Import Item	Qty.
Chlorinated Paraffin (Chlorinated Content 40% to 45%)	1 Kg	**Paraffin** **Chlorine** **Dye Intermediate**	0.100 Kg 0.100 Kg 0.010 Kg

BLA concerned to take necessary actions as per above decision of Norms Committee under Para 2.7 of HBP

24	**Case No.0/07/BLAD/CHM/9** BLA Ref. 01-02/2010/CC/ Letter	Party Name:TITAN ORGANICS PVT. LTD. Ref. No. 107/2008/HBP/CA-ACC	Date of Decision: 07.08.2013 Time: 11:00 AM Last Date for Filing: 08.08.2013 Last Date for Decision: 09.08.2013	**Status: Deferred and Re-tendered** Letter Date: 07.08.2013

Decision: Referred for 7.8.2013.

25	**Case No.0/07/BLAD/CHM/10** BLA Ref. 01-02/2010/CC/ Letter	Party Name:NANTH FLORIDE INTERNATIONAL LIMITED Ref. No. 107/2008/HBP/CA-ACC	Date of Decision: 07.08.2013 Time: 11:00 AM Last Date for Filing: 08.08.2013 Last Date for Decision: 09.08.2013	**Status: Deferred and Re-tendered** Letter Date: 07.08.2013

Decision: C.O. to TA, CAPC Chemicals Division issued on 10.07.2013 for technical comments. Referred for 7.8.2013.

26	**Case No.0/07/BLAD/CHM/11** BLA Ref. 01-02/2010/CC/ Letter	Party Name:DEEPESH ADDITIVES PVT. LTD. Ref. No. 107/2008/HBP/CA-ACC	Date of Decision: 07.08.2013 Time: 11:00 AM Last Date for Filing: 08.08.2013 Last Date for Decision: 09.08.2013	**Status: Deferred and Re-tendered** Letter Date: 07.08.2013

Decision: C.O. to TA, CAPC Chemicals Division issued on 10.07.2013 for technical comments. Referred for 7.8.2013.

27	**Case No.0/07/BLAD/CHM/12** BLA Ref. 01-02/2010/CC/ Letter	Party Name:DEEPESH ADDITIVES PVT. LTD. Ref. No. 107/2008/HBP/CA-ACC	Date of Decision: 07.08.2013 Time: 11:00 AM Last Date for Filing: 08.08.2013 Last Date for Decision: 09.08.2013	**Status: Deferred and Re-tendered** Letter Date: 07.08.2013

Decision: Referred for 7.8.2013.

28	**Case No.0/07/BLAD/CHM/13** BLA Ref. 01-02/2010/CC/ Letter	Party Name:SRA GLOBAL LIMITED Ref. No. 107/2008/HBP/CA-ACC	Date of Decision: 07.08.2013 Time: 11:00 AM Last Date for Filing: 08.08.2013 Last Date for Decision: 09.08.2013	**Status: Deferred and Re-tendered** Letter Date: 07.08.2013

Decision: Referred for 7.8.2013.

29	**Case No.0/07/BLAD/CHM/14** BLA Ref. 01-02/2010/CC/ Letter	Party Name:SRA GLOBAL LIMITED Ref. No. 107/2008/HBP/CA-ACC	Date of Decision: 07.08.2013 Time: 11:00 AM Last Date for Filing: 08.08.2013 Last Date for Decision: 09.08.2013	**Status: Deferred and Re-tendered** Letter Date: 07.08.2013

Decision: Referred for 7.8.2013.

30	**Case No.0/07/BLAD/CHM/15** BLA Ref. 01-02/2010/CC/ Letter	Party Name:SRA GLOBAL LIMITED Ref. No. 107/2008/HBP/CA-ACC	Date of Decision: 07.08.2013 Time: 11:00 AM Last Date for Filing: 08.08.2013 Last Date for Decision: 09.08.2013	**Status: Deferred and Re-tendered** Letter Date: 07.08.2013

Decision: C.O. to TA, CAPC Chemicals Division issued on 10.07.2013 for technical comments. Referred for 7.8.2013.

31	**Case No.0/07/BLAD/CHM/16** BLA Ref. 01-02/2010/CC/ Letter	Party Name:SRA GLOBAL LIMITED Ref. No. 107/2008/HBP/CA-ACC	Date of Decision: 07.08.2013 Time: 11:00 AM Last Date for Filing: 08.08.2013 Last Date for Decision: 09.08.2013	**Status: Deferred and Re-tendered** Letter Date: 07.08.2013

Decision: Referred for 7.8.2013.

32	**Case No.0/07/BLAD/CHM/17** BLA Ref. 01-02/2010/CC/ Letter	Party Name:SRA GLOBAL LIMITED Ref. No. 107/2008/HBP/CA-ACC	Date of Decision: 07.08.2013 Time: 11:00 AM Last Date for Filing: 08.08.2013 Last Date for Decision: 09.08.2013	**Status: Deferred and Re-tendered** Letter Date: 07.08.2013

Decision: Referred for 7.8.2013.

33	**Case No.0/07/BLAD/CHM/18** BLA Ref. 01-02/2010/CC/ Letter	Party Name:BURN MILK COMPANY LIMITED. Ref. No. 107/2008/HBP/CA-ACC	Date of Decision: 07.08.2013 Time: 11:00 AM Last Date for Filing: 08.08.2013 Last Date for Decision: 09.08.2013	**Status: Deferred and Re-tendered** Letter Date: 07.08.2013

Decision: Re-listed for 7.8.2013.

34	**Case No.0/07/BLAD/CHM/19** BLA Ref. 01-02/2010/CC/ Letter	Party Name:TITAN ORGANICS PVT. LTD. Ref. No. 107/2008/HBP/CA-ACC	Date of Decision: 07.08.2013 Time: 11:00 AM Last Date for Filing: 08.08.2013 Last Date for Decision: 09.08.2013	**Status: Deferred and Re-tendered** Letter Date: 07.08.2013

Decision: Referred for 7.8.2013.

35	**Case No.0/07/BLAD/CHM/20** BLA Ref. 01-02/2010/CC/ Letter	Party Name:ROYAL BIOTECH LTD Ref. No. 107/2008/HBP/CA-ACC	Date of Decision: 07.08.2013 Time: 11:00 AM Last Date for Filing: 08.08.2013 Last Date for Decision: 09.08.2013	**Status: Approved** Letter Date: 10.07.2013

Decision: Committee considered the case as per Agenda. Based on the written recommendations of TA, CAPC (Chemicals) furnished in the meeting vide then C.O. No. 14010/20/2012/CS-II dated 10.07.2013, Committee decided to approve the case, as under:-

Import Item	Qty.	Import Item	Qty.
Nickel Foaming Agents: Alumina - NiAl Liquid/SS[0] (PS Liquid/Powder Liquid/Powder Liquid/Powder Gas Liquid	1 Kg	1. Sonneman Acrylic Organic Acid 2. Mono Carboxylic Acid 3. HEPES Granules (Product Material)	0.150 Kg 0.200 Kg As per packing Policy

BLA concerned to take necessary actions as per above decision of Norms Committee under Para 2.7 of HBP

36	**Case No.0/07/BLAD/CHM/21** BLA Ref. 01-02/2010/CC/ Letter	Party Name:STRMATION INPRO GANTY CHEMICALS PVT.LTD Ref. No. 107/2008/HBP/CA-ACC	Date of Decision: 07.08.2013 Time: 11:00 AM Last Date for Filing: 08.08.2013 Last Date for Decision: 09.08.2013	**Status: Deferred and Re-tendered** Letter Date: 07.08.2013

Decision: Referred for 7.8.2013.

37	**Case No.0/07/BLAD/CHM/22** BLA Ref. 01-02/2010/CC/ Letter	Party Name:COT CHEMICAL INDUSTRIES LTD. Ref. No. 107/2008/HBP/CA-ACC	Date of Decision: 07.08.2013 Time: 11:00 AM Last Date for Filing: 08.08.2013 Last Date for Decision: 09.08.2013	**Status: Deferred and Re-tendered** Letter Date: 07.08.2013

Decision: C.O. to TA, CAPC Chemicals Division issued on 10.07.2013 for technical comments. Referred for 7.8.2013.

38	**Case No.0/07/BLAD/CHM/23** BLA Ref. 01-02/2010/CC/ Letter	Party Name:ESTHER INDUSTRIES PVT. LTD. Ref. No. 17/2008/HBP/CA-ACC	Date of Decision: 07.08.2013 Time: 11:00 AM Last Date for Filing: 08.08.2013 Last Date for Decision: 09.08.2013	**Status: Deferred and Re-tendered** Letter Date: 07.08.2013

Decision: Referred for 7.8.2013.

39	**Case No.0/03/BLAD/CHM/1** BLA Ref. 01-02/2010/CC/ Letter	Party Name:BOND CHEMPLAST PVT.LTD Ref. No. 14/2008/HBP/CA-ACC	Date of Decision: 07.08.2013 Time: 11:00 AM Last Date for Filing: 08.08.2013 Last Date for Decision: 09.08.2013	**Status: Deferred and Re-tendered** Letter Date: 07.08.2013

Decision: Deadline for issued to BLA, Chennai, for hard copy of application. Referred for 07.08.2013.

40	**Case No.0/07/BLAD/CHM/24** BLA Ref. 01-02/2010/CC/ Letter	Party Name:PERFECT COLOR PLASTICS & ADDITIVES LTD Ref. No. 107/2008/HBP/CA-ACC	Date of Decision: 07.08.2013 Time: 11:00 AM Last Date for Filing: 08.08.2013 Last Date for Decision: 09.08.2013	**Status: Deferred and Re-tendered** Letter Date: 07.08.2013

Decision: Referred for 7.8.2013.

41	**Case No.0/07/BLAD/CHM/25** BLA Ref. 01-02/2010/CC/ Letter	Party Name:SUN AUTO PRABHA SUPER SAFE PVT.LTD Ref. No. 107/2008/HBP/CA-ACC	Date of Decision: 07.08.2013 Time: 11:00 AM Last Date for Filing: 08.08.2013 Last Date for Decision: 09.08.2013	**Status: Deferred and Re-tendered** Letter Date: 07.08.2013

Decision: Deadline BLA, Kolkata, to be issued for hard copy of application. Referred for 07.08.2013.

42	**Case No.0/07/BLAD/CHM/26** BLA Ref. 01-02/2010/CC/ Letter	Party Name:ESTHER INDUSTRIES PVT. LTD. Ref. No. 17/2008/HBP/CA-ACC	Date of Decision: 07.08.2013 Time: 11:00 AM Last Date for Filing: 08.08.2013 Last Date for Decision: 09.08.2013	**Status: Deferred and Re-tendered** Letter Date: 07.08.2013

Decision: Deadline for issued to BLA, Bangalore, for hard copy of application Referred for 07.08.2013.

43	**Case No.0/10/BLAD/CHM/1** BLA Ref. 01-02/2010/CC/ Letter	Party Name:SUYTON CHEMICAL INDUSTRIES LTD. Ref. No. 107/2008/HBP/CA-ACC	Date of Decision: 07.08.2013 Time: 11:00 AM Last Date for Filing: 08.08.2013 Last Date for Decision: 09.08.2013	**Status: Deferred and Re-tendered** Letter Date: 07.08.2013

Decision: Deadline for issued to BLA, Chennai, for hard copy of application. Referred for 07.08.2013.

44	**Case No.0/10/BLAD/CHM/2** BLA Ref. 01-02/2010/CC/ Letter	Party Name:CARONE CHEMICEUTICAL PRIVATE LIMITED. Ref. No. 107/2008/HBP/CA-ACC	Date of Decision: 07.08.2013 Time: 11:00 AM Last Date for Filing: 08.08.2013 Last Date for Decision: 09.08.2013	**Status: Deferred and Re-tendered** Letter Date: 07.08.2013

Decision: Deadline for issued to BLA, Bangalore, for hard copy of application. Referred for 07.08.2013.

45	**Case No.0/10/BLAD/CHM/3** BLA Ref. 01-02/2010/CC/ Letter	Party Name:ESTHER INDUSTRIES PVT. LTD. Ref. No. 17/2008/HBP/CA-ACC	Date of Decision: 07.08.2013 Time: 11:00 AM Last Date for Filing: 08.08.2013 Last Date for Decision: 09.08.2013	**Status: Deferred and Re-tendered** Letter Date: 07.08.2013

Decision: Deadline for issued to BLA, Bangalore, for hard copy of application. Referred for 07.08.2013.

46	**Case No.0/10/BLAD/CHM/4** BLA Ref. 01-02/2010/CC/ Letter	Party Name:BOND CHEMPLAST LTD Ref. No. 107/2008/HBP/CA-ACC	Date of Decision: 07.08.2013 Time: 11:00 AM Last Date for Filing: 08.08.2013 Last Date for Decision: 09.08.2013	**Status: Case deferred and Re-tendered** Letter Date: 07.08.2013

Decision: Not listed in the agenda. Referred for 7.8.2013.

47	**Case No.0/10/BLAD/CHM/5** BLA Ref. 01-02/2010/CC/ Letter	Party Name:STRMATION INPRO GANTY LTD Ref. No. 107/2008/HBP/CA-ACC	Date of Decision: 07.08.2013 Time: 11:00 AM Last Date for Filing: 08.08.2013 Last Date for Decision: 09.08.2013	**Status: Case deferred and Re-tendered** Letter Date: 07.08.2013

Decision: Not listed in the agenda. Re-listed for 7.8.2013.

Dated 23.07.2013
Place:New Delhi

G. NARAYANAN
Foreign Trade Development Officer

PRO version Are you a developer? Try out the HTML to PDF API pdfcrowd.com